

NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2017 AT 10.30 AM

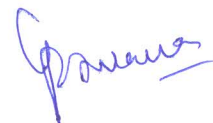
PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/220/2016  
NAME OF THE PETITIONER(S) : Manah Tradelink Private Limited  
NAME OF THE RESPONDENT(S) : Mercury Granites Private Limited & 6 others  
UNDER SECTION : 111

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. HARIHARAN MARI  
CHANDRA PRAKASH

FOR PETITIONER



2. P. ESWARAN  
VIJAY KANNA. I

For Respondent



**ORDER**

Counsels representing both the parties are present. Counsel for respondent prayed further time for filing counter. Time extended as a last chance with a direction that if he will fail to file the counter by the next date of hearing, the right to file the same shall stand forfeited. Put up on **13.01.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)